

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Diary No.355/2016

Date: 15.11.2016

To

Mr. R. K. Roy Chowdhury
Director & CEO,
My Home Power Private Limited,
3rd Block, 5th Floor, "My Home Hub"
Madhapur, Hyderabad-500081

Subject: Up-gradation of Inter-State Trading Licence from Category-III to Category-II.

With reference to your application dated 3.11.2016 on the subject mentioned above, you are directed to submit on affidavit, on or before 21.11.2016, the following information and clarifications:

- (a) Proper application along with format;
- (b) Resume of all members of Core Management Team indicating their educational/professional qualifications, present and past qualification experience with name of organization, position held in chronological order by clearly mentioning that they are full time professionals in terms of Regulation 3(2) of the Trading Licence Regulations;
- (c) Organization chart of group companies, if any, clearly mentioning the relationship of the applicant company with other companies of the group (holding subsidiary and associate) along with details of holding percentage of shareholding in each other company; and
- (d) Details of loans and advances (Short-term and Long-term) given to associates as per Special Balance sheet as on 2.11.2016.

2. Further action in your application will be taken after compliance of the above.

Yours faithfully

Sd/-
(T.D. Pant)
Deputy Chief (Legal)